

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 11 OF 2019 &  
IA NO. 1664, 1665 OF 2018  
IA NO. 363 OF 2019**

**Dated : 30<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>M/s. Mayfair Renewable Energy (I) Private Limited</b>	<b>....Appellant(s)</b>
<b>Versus</b>	
<b>Hubli Electricity Supply Company Limited &amp; Ors.</b>	<b>....Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain  
Mr. Fahad Khan for R-1

Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1 & R-2

Ms. Ragima for R-3

**ORDER**

Objections of Respondents, if any, shall be filed by next date of hearing with advance copy to the other side.

List the matter on **22.08.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/kt*

**(Justice Manjula Chellur)  
Chairperson**